

DISTRICT LEGAL SERVICES AUTHORITY, THANJAVUR.

PRINCIPAL DISTRICT COURT CAMPUS, THANJAVUR.

NOTIFICATION CALLING APPLICATIONS FOR CERTAIN VACANT POSTS

ADVERTISEMENT NO. 1/2017.

It is informed that the applications received in this Office with regard to the selection and appointment to the vacant posts mentioned in the advertisement No.1/2017 dt: 27.10.2017 are scrutinized and the details of the rejected / eligible subject to rectification applications are published herewith.

Details of defects found in the applications are mentioned against their name in the list mentioned below and they are hereby given an opportunity to rectify the defects within three days from the date of this publication, ie., before 20.01.2018.

List of applicants eligible subject to rectification and rejected are hereunder appended:

1.Rejected Applications : 126

2.Eligible subject to Rectification : 717

Sd/- A.A. NAKKIRAN,
Chairman/Principal District Judge,
District Legal Services Authority, Thanjavur.

Thanjavur.
Dated: 17.01.2018.